

ITEM NO.3+4+5

Revised*
COURT NO.1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 400/2021 in C.A. No. 1827/2018

COMMISSIONER OF CUSTOMS

Petitioner(s)

VERSUS

M/S CANON INDIA PRIVATE LIMITED

Respondent(s)

(WITH IA No. 22761/2022 - APPLICATION FOR PERMISSION, IA No. 22763/2022 - APPLICATION FOR PERMISSION, IA No. 50406/2021 - GRANT OF INTERIM RELIEF, IA No. 116667/2024 - INTERVENTION APPLICATION, IA No. 260551/2023 - INTERVENTION APPLICATION, IA No. 54665/2023 - INTERVENTION APPLICATION, IA No. 102229/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 6142/2019 (XIV-A)

(WITH IA No. 54645/2023 - INTERVENTION APPLICATION)

C.A. No. 6161/2019 (XIV-A)

C.A. No. 6160/2019 (XIV-A)

C.A. No. 6159/2019 (XIV-A)

C.A. No. 8828/2016 (XIV-A)

C.A. No. 6157/2019 (XIV-A)

C.A. No. 6158/2019 (XIV-A)

C.A. No. 9313/2016 (XIV-A)

C.A. No. 9406/2016 (XIV-A)

C.A. No. 6153/2019 (XIV-A)

C.A. No. 9315/2016 (XIV-A)

C.A. No. 10140/2016 (XIV-A)

C.A. No. 9436/2016 (XIV-A)

C.A. No. 9317/2016 (XIV-A)

C.A. No. 10012/2016 (XIV-A)

C.A. No. 10739/2016 (XIV-A)

C.A. No. 10422/2016 (XIV-A)
(WITH IA No. 7498/2018 - EARLY HEARING APPLICATION, IA No.
25281/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 10421/2016 (XIV-A)

C.A. No. 10991/2016 (XIV-A)

C.A. No. 10952/2016 (XIV-A)

C.A. No. 12345/2016 (IV)

C.A. No. 6149-6152/2019 (XIV-A)

C.A. No. 430/2017 (III)
(WITH IA No. 1/2017 - EX-PARTE STAY, IA No. 2/2017 - PERMISSION TO
FILE ANNEXURES)

C.A. No. 8749/2016 (XIV-A)

C.A. No. 6127/2019 (IV)

C.A. No. 8752/2017 (XIV-A)

C.A. No. 6139-6140/2019 (III)

C.A. No. 6143/2019 (XIV-A)

C.A. No. 6148/2019 (XII)
(WITH IA No. 155223/2018 - CONDONATION OF DELAY IN FILING)

C.A. No. 6248/2019 (XIV-A)

C.A. No. 6156/2019 (XV)

C.A. No. 7292/2019 (XIV-A)

C.A. No. 2666-2695/2020 (XVII-A)
(WITH IA No. 35065/2020 - EX-PARTE STAY, IA No. 39070/2020 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1738/2021 (XVII-A)
(WITH IA No. 59869/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 59870/2021 - STAY APPLICATION)

R.P.(C) No. 402/2021 in C.A. No. 1875/2018 (XVII-A)
(WITH IA No. 50421/2021 - GRANT OF INTERIM RELIEF, IA No.
23899/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 23897/2022 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS)

R.P.(C) No. 403/2021 in C.A. No. 1832/2018 (XVII-A)
(WITH IA No. 50433/2021 - GRANT OF INTERIM RELIEF, IA No. 23963/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, A No. 23960/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

R.P.(C) No. 401/2021 in C.A. No. 3213/2018 (XVII-A)
(WITH IA No. 50459/2021 - GRANT OF INTERIM RELIEF, IA No. 23948/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 23923/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

C.A. No. 1793/2021 (XVII-A)
(WITH IA No. 63133/2021 - STAY APPLICATION)

SLP(C) No. 2504/2022 (IV-B)
(WITH IA No. 23052/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 23051/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2677-2680/2022 (XVII-A)
(WITH IA No. 50010/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 50009/2022 - STAY APPLICATION)

C.A. No. 2367-2368/2022 (XVII-A)
(WITH IA No. 43424/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 43423/2022 - STAY APPLICATION)

Diary No(s). 30905/2022 (III)
(WITH IA No. 156725/2022 - CONDONATION OF DELAY IN FILING, IA No. 156726/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 3253/2017 (XII)
(WITH IA No. 134093/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 2/2017 - STAY APPLICATION)

SLP(C) No. 1513/2022 (IV-B)
(WITH IA No. 13845/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35345/2022 - INTERVENTION APPLICATION, IA No. 35341/2022 - INTERVENTION APPLICATION, IA No. 13846/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8416/2022 (IX)
(WITH IA No. 68117/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4559/2022 (XVII-A)
(WITH IA No.84818/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84816/2022-STAY APPLICATION)

SLP(C) No. 12970/2022 (XV)
(FOR ADMISSION and I.R. and IA No.102719/2022-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT)

**W.P.(C) No. 520/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 501/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 499/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 502/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 504/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 522/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 507/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 526/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 534/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 537/2022 (X)
(WITH IA No. 98474/2022 - STAY APPLICATION)**

**W.P.(C) No. 548/2022 (X)
(WITH IA No. 23921/2024 - INTERVENTION APPLICATION)**

**W.P.(C) No. 575/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 566/2022 (X)
(FOR ADMISSION and I.R.)**

**W.P.(C) No. 568/2022 (X)
(FOR ADMISSION)**

**SLP(C) No. 17942/2022 (XII)
(WITH IA No. 127813/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 16113/2022 (XII)
(WITH IA No. 117265/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

SLP(C) No. 17396/2022 (III)

(WITH IA No. 124418/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 17947/2022 (XII)
(WITH IA No. 129782/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 26906/2022 (III)
(WITH IA No. 142148/2022 - CONDONATION OF DELAY IN FILING, IA No. 142149/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 26909/2022 (III)
(WITH IA No. 142135/2022 - CONDONATION OF DELAY IN FILING, IA No. 142136/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28727/2022 (III)
(WITH IA No. 144561/2022 - CONDONATION OF DELAY IN FILING, IA No. 144562/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28731/2022 (XII)
(WITH IA No. 151591/2022 - CONDONATION OF DELAY IN FILING, IA No. 151592/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28733/2022 (III)
(WITH IA No. 138502/2022 - CONDONATION OF DELAY IN FILING, IA No. 138503/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28803/2022 (III)
(WITH IA No. 172387/2022 - CONDONATION OF DELAY IN FILING, IA No. 172389/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30193/2022 (XII)
(WITH IA No. 200399/2022 - CONDONATION OF DELAY IN FILING, IA No. 200400/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 200401/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30440/2022 (III)
(WITH IA No. 194951/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 30441/2022 (III)
(WITH IA No. 160409/2022 - CONDONATION OF DELAY IN FILING, IA No. 160410/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30445/2022 (III)
(WITH IA No. 155445/2022 - CONDONATION OF DELAY IN FILING, IA No. 155446/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30797/2022 (XII)
(WITH IA No. 179011/2022 - CONDONATION OF DELAY IN FILING, IA No. 179013/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30891/2022 (III)
(WITH IA No. 160509/2022 - CONDONATION OF DELAY IN FILING, IA No. 160511/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30951/2022 (III)
(WITH IA No. 165905/2022 - CONDONATION OF DELAY IN FILING, IA No. 165904/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31336/2022 (III)
(WITH IA No. 161307/2022 - CONDONATION OF DELAY IN FILING, IA No. 161308/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31342/2022 (III)
(WITH IA No. 159985/2022 - CONDONATION OF DELAY IN FILING, IA No. 159986/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31349/2022 (III)
(WITH IA No. 152273/2022 - CONDONATION OF DELAY IN FILING, IA No. 152275/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33738/2022 (III)
(WITH IA No. 171046/2022 - CONDONATION OF DELAY IN FILING, IA No. 171044/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33740/2022 (III)
(WITH IA No. 201051/2022 - CONDONATION OF DELAY IN FILING, IA No. 201052/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 33819/2022 (III)
(WITH IA No. 176718/2022 - CONDONATION OF DELAY IN FILING, IA No. 176719/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33930/2022 (III)
(WITH IA No. 178620/2022 - CONDONATION OF DELAY IN FILING, IA No. 178621/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34094/2022 (III)
(WITH IA No. 169087/2022 - CONDONATION OF DELAY IN FILING, IA No. 169088/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34099/2022 (III)
(WITH IA No. 164571/2022 - CONDONATION OF DELAY IN FILING, IA No. 164570/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34103/2022 (III)
(WITH IA No. 178777/2022 - CONDONATION OF DELAY IN FILING, IA No. 178778/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38700/2022 (III)
(WITH IA No. 194790/2022 - CONDONATION OF DELAY IN FILING, IA No. 194792/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4566/2022 (XVII-A)
(WITH IA No. 85179/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 85178/2022 - STAY APPLICATION)

Diary No(s). 33597/2022 (XV)
(WITH IA No. 167242/2022 - CONDONATION OF DELAY IN FILING, IA No. 167244/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1743/2023 (XVII-A)
(WITH IA No. 23968/2023 - CONDONATION OF DELAY IN FILING, IA No. 23967/2023 - STAY APPLICATION)

Diary No(s). 30950/2022 (XII)
(WITH IA No. 199175/2022 - CONDONATION OF DELAY IN FILING, IA No. 199176/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 33601/2022 (III)
(WITH IA No. 178100/2022 - CONDONATION OF DELAY IN FILING, IA No. 178102/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 10005/2023 (XV)
(WITH IA No. 72327/2023 - CONDONATION OF DELAY IN FILING, IA No. 72329/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25142-25143/2016 (XII)

R.P.(C) No. 155/2022 in C.A. No. 3411/2020 (XVII-A)
(WITH IA No. 122457/2021 - GRANT OF INTERIM RELIEF, IA No. 24686/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 24701/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 1289/2021 in C.A. No. 5053/2021 (XVII-A)
(WITH IA No. 122472/2021 - GRANT OF INTERIM RELIEF, IA No. 24740/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 24757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24575/2022 (III)
(WITH IA No. 136519/2022 - CONDONATION OF DELAY IN FILING, IA No. 136520/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28722/2022 (III)
(WITH IA No. 142632/2022 - CONDONATION OF DELAY IN FILING, IA No. 142633/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30311/2022 (III)
(WITH IA No. 164557/2022 - CONDONATION OF DELAY IN FILING, IA No. 164558/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30500/2022 (XII)
(WITH IA No. 187446/2022 - CONDONATION OF DELAY IN FILING, IA No.

187447/2022 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

Diary No(s). 30508/2022 (XII)
(WITH IA No. 157457/2022 - CONDONATION OF DELAY IN FILING, IA No. 157459/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30895/2022 (XV)
(WITH IA No. 194939/2022 - CONDONATION OF DELAY IN FILING, IA No. 194941/2022 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS, IA No. 194942/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31339/2022 (XII)
(WITH IA No. 166523/2022 - CONDONATION OF DELAY IN FILING, IA No. 166525/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33722/2022 (III)
(WITH IA No. 4038/2023 - CONDONATION OF DELAY IN FILING, IA No. 4039/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33934/2022 (III)
(WITH IA No. 192184/2022 - CONDONATION OF DELAY IN FILING, IA No. 192185/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38691/2022 (XII-A)
(WITH IA No. 202545/2022 - CONDONATION OF DELAY IN FILING, IA No. 202546/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5805/2023 (XV)
(WITH IA No. 42791/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 9621/2023 (III)
(WITH IA No. 62410/2023 - CONDONATION OF DELAY IN FILING, IA No. 62413/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

T.P.(C) No. 1576-1597/2023 (XIV)

WRIT PETITION (CIVIL) Diary No(s). 37678/2024

WRIT PETITION (CIVIL) Diary No(s). 37700/2024

Date : 19-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. N. Venkataraman, A.S.G.
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Mr. Makarand Joshi, Adv.

Mr. Alekshendra Sharma, Adv.

Mr. Shariq Ahmed, Adv.

Mr. Tariq Ahmed, Adv.

Mr. Vinay Vats, Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Shekhar Vyas, Adv.

Ms. Mrinal Kanwar, AOR

Ms. Neha Warriar, Adv.

Ms. Neha Warriar,, Adv.

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Mr. Alok Kumar, Adv.

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Ms. Falguni Gupta, Adv.

Mr. S Vasudevan, Adv.

Mr. Ayush Agarwal, Adv.

Mr. Rachit Jain, Adv.

Mr. Dhruv Matta, Adv.

Mr. Nikhil Jain, AOR

Mr. Ram Krishna, Adv.

Mr. Rahul Yadav, Adv.

Mr. Dinesh Bahadur Singh, Adv.

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Mrs. Vanita Bhargava, Adv.

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Mr. Manoj Chauhan, Adv.
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Mr. Ujjawal Parmar, Adv.
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Mr. Arihant Tater, Adv.
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Mr. Tushar Joshi, Adv.
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Ms. Alka Goyal, Adv.
Mr. Aditya Goel, Adv.

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Mr. S Vasudevan, Adv.
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Mr. Dhruv Matta, Adv.

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Mr. Sujay Jain, Adv.

Mr. Nikhil Jain, AOR

Mr. Kumar Visalaksh, Adv.

Mr. Rahul Khurana, Adv.

Mr. Udit Jain, Adv.

Mr. Arihant Tater, Adv.

Ms. Akanksha Dikshit, Adv.

Mr. Abhishek Vikas, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Delay condoned.
- 2 Leave granted.
- 3 Arguments concluded.
- 4 Judgment reserved.

Civil Appeal Nos 1793 of 2021, 2677-2680 of 2022 and WP(C) No 520 of 2022

- 5 The request for detagging the above three matters which have been listed as part of the final hearing group has been examined by Mr N Venkataraman, Additional Solicitor General.
- 6 The Additional Solicitor General states that these matters may be detagged.
- 7 The Registry is directed to act accordingly.

Diary No 1743 of 2023

- 8 Detag.

**(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**

**(*mentioned by Mr N Venkataraman, ASG on 25 September 2024
for detagging of Diary No 1743 of 2023)**

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 400/2021 in C.A. No. 1827/2018

COMMISSIONER OF CUSTOMS

Petitioner(s)

VERSUS

M/S CANON INDIA PRIVATE LIMITED

Respondent(s)

(WITH IA No. 22761/2022 - APPLICATION FOR PERMISSION, IA No. 22763/2022 - APPLICATION FOR PERMISSION, IA No. 50406/2021 - GRANT OF INTERIM RELIEF, IA No. 116667/2024 - INTERVENTION APPLICATION, IA No. 260551/2023 - INTERVENTION APPLICATION, IA No. 54665/2023 - INTERVENTION APPLICATION, IA No. 102229/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 6142/2019 (XIV-A)

(WITH IA No. 54645/2023 - INTERVENTION APPLICATION)

C.A. No. 6161/2019 (XIV-A)

C.A. No. 6160/2019 (XIV-A)

C.A. No. 6159/2019 (XIV-A)

C.A. No. 8828/2016 (XIV-A)

C.A. No. 6157/2019 (XIV-A)

C.A. No. 6158/2019 (XIV-A)

C.A. No. 9313/2016 (XIV-A)

C.A. No. 9406/2016 (XIV-A)

C.A. No. 6153/2019 (XIV-A)

C.A. No. 9315/2016 (XIV-A)

C.A. No. 10140/2016 (XIV-A)

C.A. No. 9436/2016 (XIV-A)

C.A. No. 9317/2016 (XIV-A)

C.A. No. 10012/2016 (XIV-A)

C.A. No. 10739/2016 (XIV-A)

C.A. No. 10422/2016 (XIV-A)
(WITH IA No. 7498/2018 - EARLY HEARING APPLICATION, IA No. 25281/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 10421/2016 (XIV-A)

C.A. No. 10991/2016 (XIV-A)

C.A. No. 10952/2016 (XIV-A)

C.A. No. 12345/2016 (IV)

C.A. No. 6149-6152/2019 (XIV-A)

C.A. No. 430/2017 (III)
(WITH IA No. 1/2017 - EX-PARTE STAY, IA No. 2/2017 - PERMISSION TO FILE ANNEXURES)

C.A. No. 8749/2016 (XIV-A)

C.A. No. 6127/2019 (IV)

C.A. No. 8752/2017 (XIV-A)

C.A. No. 6139-6140/2019 (III)

C.A. No. 6143/2019 (XIV-A)

C.A. No. 6148/2019 (XII)
(WITH IA No. 155223/2018 - CONDONATION OF DELAY IN FILING)

C.A. No. 6248/2019 (XIV-A)

C.A. No. 6156/2019 (XV)

C.A. No. 7292/2019 (XIV-A)

C.A. No. 2666-2695/2020 (XVII-A)
(WITH IA No. 35065/2020 - EX-PARTE STAY, IA No. 39070/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1738/2021 (XVII-A)
(WITH IA No. 59869/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59870/2021 - STAY APPLICATION)

R.P.(C) No. 402/2021 in C.A. No. 1875/2018 (XVII-A)
(WITH IA No. 50421/2021 - GRANT OF INTERIM RELIEF, IA No. 23899/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 23897/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

R.P.(C) No. 403/2021 in C.A. No. 1832/2018 (XVII-A)
(WITH IA No. 50433/2021 - GRANT OF INTERIM RELIEF, IA No. 23963/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, A No. 23960/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

R.P.(C) No. 401/2021 in C.A. No. 3213/2018 (XVII-A)
(WITH IA No. 50459/2021 - GRANT OF INTERIM RELIEF, IA No. 23948/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 23923/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

C.A. No. 1793/2021 (XVII-A)
(WITH IA No. 63133/2021 - STAY APPLICATION)

SLP(C) No. 2504/2022 (IV-B)
(WITH IA No. 23052/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 23051/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2677-2680/2022 (XVII-A)
(WITH IA No. 50010/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 50009/2022 - STAY APPLICATION)

C.A. No. 2367-2368/2022 (XVII-A)
(WITH IA No. 43424/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 43423/2022 - STAY APPLICATION)

Diary No(s). 30905/2022 (III)
(WITH IA No. 156725/2022 - CONDONATION OF DELAY IN FILING, IA No. 156726/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 3253/2017 (XII)
(WITH IA No. 134093/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 2/2017 - STAY APPLICATION)

SLP(C) No. 1513/2022 (IV-B)
(WITH IA No. 13845/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35345/2022 - INTERVENTION APPLICATION, IA No. 35341/2022 - INTERVENTION APPLICATION, IA No. 13846/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8416/2022 (IX)
(WITH IA No. 68117/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4559/2022 (XVII-A)
(WITH IA No.84818/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84816/2022-STAY APPLICATION)

SLP(C) No. 12970/2022 (XV)
(FOR ADMISSION and I.R. and IA No.102719/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**W.P.(C) No. 520/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 501/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 499/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 502/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 504/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 522/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 507/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 526/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 534/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 537/2022 (X)
(WITH IA No. 98474/2022 - STAY APPLICATION)**

**W.P.(C) No. 548/2022 (X)
(WITH IA No. 23921/2024 - INTERVENTION APPLICATION)**

**W.P.(C) No. 575/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 566/2022 (X)
(FOR ADMISSION and I.R.)**

**W.P.(C) No. 568/2022 (X)
(FOR ADMISSION)**

**SLP(C) No. 17942/2022 (XII)
(WITH IA No. 127813/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 16113/2022 (XII)
(WITH IA No. 117265/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 17396/2022 (III)
(WITH IA No. 124418/2022 - EXEMPTION FROM FILING C/C OF THE**

IMPUGNED JUDGMENT)

**SLP(C) No. 17947/2022 (XII)
(WITH IA No. 129782/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 26906/2022 (III)
(WITH IA No. 142148/2022 - CONDONATION OF DELAY IN FILING, IA No.
142149/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 26909/2022 (III)
(WITH IA No. 142135/2022 - CONDONATION OF DELAY IN FILING, IA No.
142136/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28727/2022 (III)
(WITH IA No. 144561/2022 - CONDONATION OF DELAY IN FILING, IA No.
144562/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28731/2022 (XII)
(WITH IA No. 151591/2022 - CONDONATION OF DELAY IN FILING, IA No.
151592/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28733/2022 (III)
(WITH IA No. 138502/2022 - CONDONATION OF DELAY IN FILING, IA No.
138503/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28803/2022 (III)
(WITH IA No. 172387/2022 - CONDONATION OF DELAY IN FILING, IA No.
172389/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 30193/2022 (XII)
(WITH IA No. 200399/2022 - CONDONATION OF DELAY IN FILING, IA No.
200400/2022 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS, IA No. 200401/2022 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 30440/2022 (III)
(WITH IA No. 194951/2022 - CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)**

**Diary No(s). 30441/2022 (III)
(WITH IA No. 160409/2022 - CONDONATION OF DELAY IN FILING, IA No.
160410/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 30445/2022 (III)
(WITH IA No. 155445/2022 - CONDONATION OF DELAY IN FILING, IA No.
155446/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 30797/2022 (XII)
(WITH IA No. 179011/2022 - CONDONATION OF DELAY IN FILING, IA No.
179013/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

Diary No(s). 30891/2022 (III)

(WITH IA No. 160509/2022 - CONDONATION OF DELAY IN FILING, IA No. 160511/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30951/2022 (III)

(WITH IA No. 165905/2022 - CONDONATION OF DELAY IN FILING, IA No. 165904/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31336/2022 (III)

(WITH IA No. 161307/2022 - CONDONATION OF DELAY IN FILING, IA No. 161308/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31342/2022 (III)

(WITH IA No. 159985/2022 - CONDONATION OF DELAY IN FILING, IA No. 159986/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31349/2022 (III)

(WITH IA No. 152273/2022 - CONDONATION OF DELAY IN FILING, IA No. 152275/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33738/2022 (III)

(WITH IA No. 171046/2022 - CONDONATION OF DELAY IN FILING, IA No. 171044/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33740/2022 (III)

(WITH IA No. 201051/2022 - CONDONATION OF DELAY IN FILING, IA No. 201052/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 33819/2022 (III)

(WITH IA No. 176718/2022 - CONDONATION OF DELAY IN FILING, IA No. 176719/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 33930/2022 (III)

(WITH IA No. 178620/2022 - CONDONATION OF DELAY IN FILING, IA No. 178621/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34094/2022 (III)

(WITH IA No. 169087/2022 - CONDONATION OF DELAY IN FILING, IA No. 169088/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34099/2022 (III)

(WITH IA No. 164571/2022 - CONDONATION OF DELAY IN FILING, IA No. 164570/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 34103/2022 (III)

(WITH IA No. 178777/2022 - CONDONATION OF DELAY IN FILING, IA No. 178778/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38700/2022 (III)

(WITH IA No. 194790/2022 - CONDONATION OF DELAY IN FILING, IA No. 194792/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4566/2022 (XVII-A)

(WITH IA No. 85179/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 85178/2022 - STAY APPLICATION)

Diary No(s). 33597/2022 (XV)
(WITH IA No. 167242/2022 - CONDONATION OF DELAY IN FILING, IA No. 167244/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1743/2023 (XVII-A)
(WITH IA No. 23968/2023 - CONDONATION OF DELAY IN FILING, IA No. 23967/2023 - STAY APPLICATION)

Diary No(s). 30950/2022 (XII)
(WITH IA No. 199175/2022 - CONDONATION OF DELAY IN FILING, IA No. 199176/2022 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Diary No(s). 33601/2022 (III)
(WITH IA No. 178100/2022 - CONDONATION OF DELAY IN FILING, IA No. 178102/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 10005/2023 (XV)
(WITH IA No. 72327/2023 - CONDONATION OF DELAY IN FILING, IA No. 72329/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25142-25143/2016 (XII)

R.P.(C) No. 155/2022 in C.A. No. 3411/2020 (XVII-A)
(WITH IA No. 122457/2021 - GRANT OF INTERIM RELIEF, IA No. 24686/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 24701/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 1289/2021 in C.A. No. 5053/2021 (XVII-A)
(WITH IA No. 122472/2021 - GRANT OF INTERIM RELIEF, IA No. 24740/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 24757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24575/2022 (III)
(WITH IA No. 136519/2022 - CONDONATION OF DELAY IN FILING, IA No. 136520/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28722/2022 (III)
(WITH IA No. 142632/2022 - CONDONATION OF DELAY IN FILING, IA No. 142633/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30311/2022 (III)
(WITH IA No. 164557/2022 - CONDONATION OF DELAY IN FILING, IA No. 164558/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 30500/2022 (XII)
(WITH IA No. 187446/2022 - CONDONATION OF DELAY IN FILING, IA No. 187447/2022 - CONDONATION OF DELAY IN REFILEING / CURING THE

DEFECTS)

**Diary No(s). 30508/2022 (XII)
(WITH IA No. 157457/2022 - CONDONATION OF DELAY IN FILING, IA No. 157459/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 30895/2022 (XV)
(WITH IA No. 194939/2022 - CONDONATION OF DELAY IN FILING, IA No. 194941/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 194942/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 31339/2022 (XII)
(WITH IA No. 166523/2022 - CONDONATION OF DELAY IN FILING, IA No. 166525/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 33722/2022 (III)
(WITH IA No. 4038/2023 - CONDONATION OF DELAY IN FILING, IA No. 4039/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 33934/2022 (III)
(WITH IA No. 192184/2022 - CONDONATION OF DELAY IN FILING, IA No. 192185/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 38691/2022 (XII-A)
(WITH IA No. 202545/2022 - CONDONATION OF DELAY IN FILING, IA No. 202546/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 5805/2023 (XV)
(WITH IA No. 42791/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 9621/2023 (III)
(WITH IA No. 62410/2023 - CONDONATION OF DELAY IN FILING, IA No. 62413/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

T.P.(C) No. 1576-1597/2023 (XIV)

WRIT PETITION (CIVIL) Diary No(s). 37678/2024

WRIT PETITION (CIVIL) Diary No(s). 37700/2024

Date : 19-09-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

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Mr. Alekshendra Sharma, Adv.

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Mr. Vinay Vats, Adv.
Mr. Sunil Kumar Verma, AOR

Mr. Shekhar Vyas, Adv.
Ms. Mrinal Kanwar, AOR
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Ms. Neha Warriar,, Adv.
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Mr. Pulkit Srivastava, AOR

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Ms. Khushboo Aakash Sheth, AOR
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Mr. Ayush Agarwal, Adv.
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Mr. Sujay Jain, Adv.

Mr. Nikhil Jain, AOR

Mr. Kumar Visalaksh, Adv.

Mr. Rahul Khurana, Adv.

Mr. Udit Jain, Adv.

Mr. Arihant Tater, Adv.

Ms. Akanksha Dikshit, Adv.

Mr. Abhishek Vikas, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1 Delay condoned.

2 Leave granted.

3 Arguments concluded.

4 Judgment reserved.

Civil Appeal Nos 1793 of 2021, 2677-2680 of 2022 and WP(C) No 520 of 2022

5 The request for detagging the above three matters which have been listed as part of the final hearing group has been examined by Mr N Venkataraman, Additional Solicitor General.

6 The Additional Solicitor General states that these matters may be detagged.

7 The Registry is directed to act accordingly.

**(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**